

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.01.2019 (WEDNESDAY)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) 272 of 2018	S. Gopakumar Nair &Anr. Vs. OBO Bettermann India Pvt. Ltd. &Anr.	J. Sagar	SahilNarang RiddhiJad

For Hearing

2.	Comp. App. (AT) No. 376 of 2018	Chamundeswara Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
3.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeswara Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek holla
4.	Comp. App. (AT) No. 389 of 2018	Dhananjay Mishra Vs. Dynatron Services Pvt. Ltd. & Ors.	Aman Vachher	Vikas Mehta
5.	Comp. App. (AT) No. 402 of 2018	MTS Logistics Pvt. Ltd. Vs. Brijesh Uppal With	Nitin Mittal	Brijesh Uppal
6.	Comp. App. (AT)No. 407 of 2018	Parvesh Kumar Jain Vs. Brijesh Uppal	Nitin Mittal	Brijesh Uppal

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